GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 3891

TO BE ANSWERED ON THE 06TH APRIL, 2022/ CHAITRA 16, 1944 (SAKA)

KASHMIRI PANDITS REHABILITATED IN KASHMIR VALLEY

3891. SHRI VISHAMBHAR PRASAD NISHAD:
SMT. CHHAYA VERMA:
CH. SUKHRAM SINGH YADAV:
SHRI RAM NATH THAKUR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of number of Kashmiri Pandits rehabilitated in Kashmir valley by Central Government after repeal of Article 370 in 2019, year-wise and district-wise; and

(b) the number of Hindus along with Kashmiri Pandits killed by terrorists in Jammu & Kashmir since August 2019 till date, year-wise and district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a): After repeal of Article 370, about 2105 migrants have returned back to Kashmir valley for taking up the jobs provided under Prime Minister's Development Package. The year-wise details are as under:

Year	No. of appointments made
2020-21	841
2021-22	1264

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(b): The number of Kashmiri Pandits and other Hindus killed by the terrorists in Jammu and Kashmir from 5th August 2019 till 24th March, 2022 are as under:

Year	District wise number of Kashmiri Pandits and other Hindus killed								Total
	Anantnag		Srinagar		Pulwama		Kulgam		
	Kashmiri Pandits	Other Hindus	Kashmiri Pandits	Other Hindus	Kashmiri Pandits	Other Hindus	Kashmiri Pandits	Other Hindus	
2019 (from 05.08.2019	0	1	0	1	0	1	0	0	3
2020	1	0	0	1	0	0	0	0	2
2021	0	0	2	3	1	0	0	3	9
2022 (upto 24.03.2022)	0	0	0	0	0	0	0	0	0

The Government has taken several measures to ensure safety of minorities in the valley. These include a robust security and intelligence grid, group security in the form of static guards, day & night area domination, round the clock checking at Nakas, patrolling in the areas where the minorities reside besides proactive operations against terrorists.

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